

S.No.21

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
15-04-2024 AT 10:30 AM**

**CP (IB) No. 309/95/HDB/2022**  
u/s. 95 of IBC, 2016

**IN THE MATTER OF:**

Bank of Maharashtra

...Petitioner

**AND**

Shri. T V Sandeep Kumar Reddy (Gayatri Projects Limited) ...Respondent

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

Learned Counsel Ms Aishwarya, for Financial Creditor present through Video Conference.

Learned Counsel Mr Narendra Naik, for Personal Guarantor present through Video Conference.

Resolution Professional called absent when the matter is called.

Learned Counsel Mr Srinivasa Gowda, for Resolution Professional present physically. Matter passed over.

Matter called again. Learned Counsel Mr Srinivasa Gowda, for Resolution Professional present and Mr Harish Kant Kaushik, Resolution Professional present through Video Conference. Directions of this Tribunal dated 04.03.2024 not complied. Call on 16.04.2024.

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**